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Title: Need to reverse the decision of closure of the Hyderabad and Bangalore Airports.

SHRI SUNIL KHAN (DURGAPUR): It is surprising that to give avenues to private operators, the Government is giving concession to them by closing down the operational profit making public sector airports simultaneously with the commissioning of the newly set up Private Airports. The matter has neither **been** discussed in the House nor with the representatives of the employees. The Parliamentary Standing Committee in its report tabled in the House on 5th March have recommended not to close down the two public sector Airports at Bangalore **and** Hyderabad and the employees have also rightly demanded to the Civil Aviation Ministry to act accordingly. The present decision of the Government to close down the Bangalore and Hyderabad Airports on 14th March and 30th March respectively in favour of the Private Greenfield Airports is in total contravention of the recommendation given by the Parliamentary Standing Committee as well as the Common Minimum Programme of the UPA.

While the setting of new establishment is not opposed by the employees, alike other industrial establishments the Green Field Airports should also be asked to compete with the existing Public Sector Airports so that a level playing field is made available to all. In case this decision is not reversed, the Joint Employees' Forum would be forced to resort to non-cooperation movement from 12th March 2008.

Sir, in view of this, I urge upon the Union Government to reverse the decision of closure of the Hyderabad and Bangalore Airports and allow them to run in its present form in order to serve the interest of public sector as well as the employees of the establishments.